

(ख) उनमें से कितनी सिफारिशें दिल्ली प्रशासन द्वारा अन्तिम रूप से स्वीकार कर ली गई हैं ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) ग्यारह ।

(ख) चार ।

#### Industrial Estates in Maharashtra

687. { Shri Pangarkar:  
Shri Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in the different Industrial Estates in Maharashtra and the stages of their development; and

(b) how far they have contributed to the increase in production of consumer goods in small scale industries sector?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 8.]

#### Relief for Chilean Quake Victims

688. { Shri D. C. Sharma:  
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether Government have rendered any help to the victims of earth-quakes and tidal waves in Chile; and

(b) if so, the nature thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The Government of India have sent 30,000 jute bags and large quantities of ready made garments and blankets to the Government of Chile as part of relief supplies from India for distribution among the victims of the recent terrible earth-quake.

The Government of India had earlier placed substantial quantities of Indian tea at the disposal of the Chilean Government for distribution in the afflicted areas.

#### Bogus Registration of Plots

689. Shri S. A. Mehdi: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 333 on the 22nd February, 1960 regarding bogus registration of some plots in Delhi and state:

(a) whether it is a fact that the official concerned instead of being prosecuted, has been re-employed after retirement;

(b) if so, the reasons therefor; and

(c) whether it is also a fact that he registered as Registrar 28 bogus plots?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) The official held responsible is being prosecuted in a court of Law and his services have been terminated.

(b) Does not arise.

(c) No. The plots were registered by two other officers.

#### पालना कोयले की खान

{ श्री पद्मनाभल बाळुपाल :  
६९०. { श्री रमेश चन्द्र व्यास :  
श्री बीनबन्धु परमार :

क्या अन्न और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में बीकानेर की पालना कोयले की खान के श्रमिकों को रविवार के दिन सवेतन छुट्टी मिलती थी :

(ख) यह भी क्या सच है कि राजस्थान सरकार ने कोयला खान के श्रमिकों को प्रदेशों में रूपभेद करने के लिये प्रबन्धकों से प्राप्त श्रम्यावेतन स्वीकार कर लिया है और रविवार की सवेतन छुट्टी बन्द कर दी गई है; और

(ग) यदि हां, तो यह परिवर्तन किस आधार पर किया गया है ?

**अथ उपसंजी (श्री आबिद अली) :**

(क) जी हां, १२ अक्टूबर, १९५५ से २६ जुलाई, १९५६ तक ।

(ख) और (ग) जबलपुर के समझौता अफसर (केन्द्रीय), जो कि औद्योगिक संस्थान (स्वाधी आदेश) कानून, १९४६, के अधीन प्रमाणन अफसर थे, ने खान प्रबन्धकों की दरखास्त पर सम्बन्धित स्थ. र्थी आदेश में संशोधन किया । मुख्य अम कभिदतर (केन्द्रीय) जो उपरोक्त कानी के अर्धीन अपीली अफसर थे, ने प्रबन्धकों और मजदूरों के विचार सुन कर प्रमाणन अफसर के फैसले को कायम रखा ।

#### Indian Traders in Tibet

691. { Shri Hem Raj:  
Shri Rameshwar Tantia:  
Dr. Ram Subhag Singh:

Will the **Prime Minister** be pleased to state:

(a) the number of Indian traders who left for Tibet during the months of May, June and July, 1960 by different routes of Sikkim, U.P. Himachal Pradesh Punjab and Jammu and Kashmir; and

(b) the facilities afforded by the Indian Government for their personal security and for the exchange of currency and bringing of merchandise?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) According to information so far available 358 traders had left for Tibet from different routes of Sikkim, U.P., Himachal Pradesh, Punjab & Jammu & Kashmir during the months of May, June & July, 1960.

(b) As would be evident from White Papers on relations with China the Government of India have repeatedly impressed on the Chinese authorities the need to respect the

provisions of 1954 Agreement which envisages that customary traders will be afforded due protection and be given necessary facilities to pursue their trade and repatriate their earnings.

#### Industrial Extension Centres

**692. Shri Hem Raj:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of Industrial Extension Centres and Common Service Facilities Centres proposed to be opened during the remaining period of the Second Five Year Plan;

(b) whether any priority will be given to industrially backward districts; and

(c) if not, the reasons therefor?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). Out of the 72 Extension Centres approved for the 2nd plan period, 51 have started functioning. The remaining 21 are expected to start functioning during the rest of the plan period. The Extension Centres also provide common facility services wherever possible. They are located in areas where there is concentration of a particular industry. Industrial backwardness alone of a district is not a ground for priority in the matter of location of industrial estates.

#### Economic and Industrial Survey in Punjab

**693. Shri Hem Raj:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number with the names of the districts in Punjab in which economic and industrial surveys relating to the heavy, medium, small scale and cottage industries have been completed;

(b) the names of the districts in respect of which reports of such survey have been printed; and

(c) what, if any, small scale and cottage industries are proposed to be